

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09.

C.P. (IB)/2533(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **L And T Infrastructure Engineering Limited**

Vs

Soma Enterprise Limited

For OC : Adv. Sumit Raghani a/w. Mr. Hardik Sanghavi, i/b. Agrud Partners

For CD : Adv. Ashish Pyasi a/w. Adv. Anjali Shahi, Adv. Aditya Krishnan
and Adv. Jinal Sethia i/b Aendri Legal

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench V to this Bench.
2. Counsel for the CD has tendered the copy of Memorandum of full and final settlement between the parties copy of receipt the payment to the OC.
3. Counsel for the OC she does not have any instruction from her client regarding same. In view of the above, list on **09.05.2024 for appearance of OC/further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//